

PROCEEDINGS OF THE HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH

SUB: DEPUTATION - Senior Civil Judges - Services of Smt. C.Ratna Padmavathi, Senior Civil Judge, Huzurnagar, Nalgonda District are placed at the disposal of the Hon'ble Executive Chairman, Telangana Pradesh State Legal Services Authority, Hyderabad for appointment as Administrative Officer, Telangana State Legal Services Authority, Hyderabad on deputation basis for a period of one year or until further orders whichever is earlier - **ORDERS - ISSUED.**


READ: G.O.Ms.No.42, Finance (HRM.II) Department, date 17.11.2014.

ORDER ROC.NO.4086/2015-B.SPECIAL: DATED:01.07.2015.

The High Court is pleased to pass the following Order:-

The services of Smt. C.Ratna Padmavathi, Senior Civil Judge, Huzurnagar, Nalgonda District, are placed at the disposal of the Hon'ble Executive Chairman, Telangana State Legal Services Authority, Hyderabad for appointment as Administrative Officer, Telangana State Legal Services Authority, Hyderabad on deputation basis for a period of one year or until further orders whichever is earlier.

1. Smt. C.Ratna Padmavathi, will immediately handover charge of her post to the Senior Civil Judge, Suryapet, and report before the Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad FAC Member Secretary, Telangana State Legal Services Authority, Hyderabad.
2. The Senior Civil Judge, Suryapet, will be in full additional charge of the post of Senior Civil Judge, Huzurnagar, until further orders.


REGISTRAR (VIGILANCE)

To

1. The officer concerned.
2. The Prl. Secretary to Hon'ble the Acting Chief Justice and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Personal Secretaries to the Registrars, and District Judge (Enquiries), High Court of Judicature at Hyderabad (for placing before the Registrars for information).

4. The Central Project Co-ordinator, High Court of Judicature at Hyderabad (with a request to direct the concerned to upload the proceedings in the High Court's official Website)
5. The Secretary to Government, Law (L.A & J - SC.F) Department, Government of Telangana, Hyderabad.
6. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh, Hyderabad.
7. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
8. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
9. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
10. The Administrative Officer, Telangana State Legal Services Authority, Hyderabad
11. The Prl. District and Sessions Judge, Nalgonda.
12. The I Addl. District and Sessions Judge, Nalgonda
13. The Senior Civil Judge, Huzurnagar, Nalgonda District
14. The Senior Civil Judge, Suryapet, Nalgonda District.
15. The District Treasury Officer, Nalgonda.
16. The Sub Treasury Officers, Huzurnagar and Suryapet, Nalgonda District.
17. **THE SECTION OFFICERS:-**
 - (a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court of Andhra Pradesh, Hyderabad.